

OA 505/03

DA 05.04.04

Hon. Mr. Justice S.R. Singh, VC
Hon. Mr. D. R. Tiwari, AM

Sri Dharmendra Tiwari, holding brief of Sri V. K. Gell states that the OA be dismissed as not pressed. Sri R. C. Joshi, counsel for respondents has no objection. In view of the statement made by the counsel the OA is dismissed as not pressed. The applicant shall not be entitled to file fresh OA on the same cause of action.

Dava,
AM

VC

AM